

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 131 OF 2016 & IA No. 292 OF 2016 & IA No. 434 OF 2018 & IA
No. 1371 OF 2018**

**APL No. 133 OF 2016 & IA No. 298 OF 2016 & IA No. 436 OF 2018 & IA
No. 1372 OF 2018**

**APL No. 132 OF 2016 & IA No. 295 OF 2016 & IA No. 109 OF 2017 & IA
No. 225 OF 2017 & IA No. 437 OF 2018 & IA No. 1373 OF 2018**

Dated: 1st November, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

In the matter of:

**APL No. 131 OF 2016 & IA No. 292 OF 2016 & IA No. 434 OF 2018 & IA
No. 1371 OF 2018**

GAIL(India) Ltd. Appellant(s)

Versus

M/s Sravanthi Energy Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : For App1

Counsel for the Respondent(s) : Piyush Joshi
Sumiti Yadava For Res1

**APL No. 133 OF 2016 & IA No. 298 OF 2016 & IA No. 436 OF 2018 & IA
No. 1372 OF 2018**

GAIL (INDIA) LIMITED Appellant(s)

Versus

M/s Beta Infratech Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : For App1

Counsel for the Respondent(s) : Piyush Joshi
Sumiti Yadava For Res1
Sumit Kish For Res2

**APL No. 132 OF 2016 & IA No. 295 OF 2016 & IA No. 109 OF 2017 & IA
No. 225 OF 2017 & IA No. 437 OF 2018 & IA No. 1373 OF 2018**

GAIL (INDIA) LIMITED

.... **Appellant(s)**

Versus

M/s Gama Infraprop Pvt. Ltd. & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : For App1

Counsel for the Respondent(s) : Piyush Joshi
Sumiti Yadava For Res1
Sumit Kish For Res2

ORDER

At the request of learned counsel for the parties, list this batch of appeals for hearing on **17.01.2020.**

B.N. Talukdar
Technical Member(P & NG)

Justice Manjula Chellur
Chairperson

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